

**Central Administrative Tribunal
Principal Bench: New Delhi**

C.P. No.156/2017
in
OA No.3746/2016

This the 13th day of July, 2017

**Hon'ble Mr. V.Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Ashutosh Gautam,
S/o Late (Shri) Ramkripal Singh,
Working as Assistant Legal Advisor Group-B
R/o Flat No.B-12, Krishi Vihar,
New Delhi-110048 &
also at Room No.203A,
Krishi Bhawan. Petitioner

(By Advocate: Shri Amit Yadav)

Versus

Chhabilendra Roul, Secretary,
Indian Council of Agricultural Research (ICAR),
Room No.106 Krishi Bhawan,
New Delhi-110001. Respondent

(By Advocate: Shri Rajeev Sharma)

O R D E R(Oral)

By Hon'ble Mr.V. Ajay Kumar, Member (J): -

Heard Shri Amit Yadav, learned counsel for the applicant
and Shri Rajeev Sharma learned counsel for the

respondents. The OA-3746/2016 was disposed of by this Tribunal vide order dated 08.11.2016 as under:

"In view of limited prayer made by the applicant, we dispose of the present OA at the admission stage itself and without going into merits of the case, and without issuing notice to the respondents with a direction to them to consider the representation dated 28.07.2014 of the applicant along with reminder and take a decision on them within a period of Sixty days from the date of receipt of a certified copy of this order.

OA is disposed of accordingly. No order as to costs."

2. The respondents filed their compliance affidavit along with Office Memorandum dated 03.05.2017 wherein a speaking order was passed by the respondents in pursuance of our directions.

3. In the circumstances and in view of substantial compliance of the order of this Tribunal, the CP is closed. Notices issued to the alleged contemnors are discharged. However, the applicant is at liberty to avail remedies, if so advised, in accordance with law, against the order now passed, if aggrieved. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)